

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1952  
ANSWERED ON:22.11.2010  
PENSION TO MTNL EMPLOYEES  
Bali Ram Dr.

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) the details of a new proposal initiated by the Government for reconsidering payment of pension to the absorbed Government employees in Mahanagar Telephone Nigam Limited (MTNL);
- (b) whether the organisations of Employees and Officers working in MTNL had also submitted memorandum in regard to withdrawing pension from Government treasury;
- (c) if so, the details thereof;
- (d) whether the cases of giving pension to MTNL employees/officers from Government treasury is lying pending with the Government for the last two years; and
- (e) if so, the time by which it is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (e) A number of letters/memorandum/representations from Mahanagar Telephone Nigam Limited (MTNL) Office, its employees/officers' unions/associations and individuals, both serving and retired, have been/are being received on the issue of payment of pension from Government treasury to absorbed employees of MTNL. The issue was last considered by the Government in the year 2004 and was not agreed to. As per the existing provision, pension to the employees of MTNL is to be paid through a Pension Fund. However, the issue has again been referred to the Union Cabinet.